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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI**

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-


S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Nitin Arora, Sr. PA EC 3134	Sr. PA in the court of undersigned.	PS in the personal office of undersigned.
2.	Sh. Kanwar Pal Meena, Orderly EC 59708397	Orderly posted in the court of Ms. Babita Puniya, Ld SCJ-cum-RC, North-East District, Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Charu Gupta, Ld ASJ (SC-POCSO), North-East District Karkardooma Courts, Delhi.
3.	Sh. Mohan Singh Orderly EC 10984	Orderly posted in the Court of Ms. Charu Gupta, Ld ASJ (SC-POCSO), North-East District Karkardooma Courts, Delhi.	Orderly in the court of Ms. Babita Puniya, Ld SCJ-cum-RC, North-East District, Karkardooma Courts, Delhi.
4.	Sh. Vinod Kumar Orderly EC 10695	Orderly posted in the Judicial Branch, North-East District, Karkardooma Courts, Delhi.	Orderly in the Personal Office of undersigned.

Note:- 1. Ms Sapna Jain, JA/ Asstt Ahlmad, EC 33964974 posted in the court of Ms. Geetanjali, Ld. ADJ-01, NE, KKD is directed to perform duty regularly after lunch as Asstt. Ahlmad in the court of Sh. Sujit Saurabh, Ld JSCC-ASCJ-GJ, NE District, KKD Courts in addition to the work already assigned to her till further orders. She is further directed that whenever any of the Ahlmad of aforesaid both courts happens to be on leave, in that case, she will perform full day duty in the said court.

2. Ms. Preeti, JJA/Asstt Ahlmad, EC 96055969 posted in the court of Ms. Charu Gupta, Ld. ASJ (SC-POCSO), NE, KKD is directed to perform duty regularly after lunch as Asstt. Ahlmad in the court of Sh. Nitish Kumar Sharma, Ld MM-03, NE District, KKD Courts in addition to the work already assigned to her till further orders. She is further directed that whenever any of the Ahlmad of aforesaid both courts happens to be on leave, in that case, she will perform full day duty in the said court.

3. Ms. Deepika Rawat, JA/Asstt Ahlmad, EC 67162916 posted in the court of Ms. Savitri, Ld. ASJ-02, NE, KKD is directed to perform duty regularly after lunch as Additional Asstt. Ahlmad in the court of Sh. Vaibhav Kumar, Ld. MM-04, NE District, KKD Courts in addition to the work already assigned to her till joining of regular Ahlmad Sh Deepak Munjal, JA. She is further directed that whenever any of the Ahlmad/Asstt. Ahlmad of aforesaid both courts happens to be on leave, in that case, she will perform full day duty in the said court.

4. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.


01-06-2023


(Virender Kumar Bansal)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 3817-3829 P&T/Admn./NE/KKD/2023

Dated 01 JUN 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Sr.AO (Judl.) / AO (Judl.), Admn.-I II, & III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch, North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


01-06-2023

Principal District & Sessions Judge
North-East District, Karkardooma Courts,
Delhi.